NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI DAILY CAUSE LIST DATED 29.05.2025 COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3192 of 2025 in Comp. App. (AT) (Ins) No of 2025	Principal Commissioner, CGST & Central Tax, North- Delhi Vs. Vinay Kumar Singhal & Ors.	Piyush Beriwal
2.	I.A. No. 3193 of 2025 in Comp. App. (AT) (Ins) No of 2025	Central Bank of India Vs. Memuna Ibrahim, Personal Guarantor to Bhavin Impex Pvt. Ltd.	Brijesh Kr. Tamber
3.	I.A. No. 3194 of 2025 in Comp. App. (AT) (Ins) No of 2025	Central Bank of India Vs. Sakinaben Saifudin Makati, Through POA Holder Mukesh N. Sayani & Anr.	Brijesh Kr. Tamber
4.	I.A. No. 3202 of 2025 in Comp. App. (AT) (Ins) No of 2025	Siemens Financial Services Pvt. Ltd. Vs. Segastar Impact Pvt. Ltd.	Asav Rajan

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By order -sd/-Assistant Registrar